

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 9 of 2013 &
IA No. 62 of 2013

Dated: 18th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Jamshedpur Utilities & Services Co. Ltd. ... Appellant(s)

Versus

Jharkhand Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s):

Counsel for the Respondent(s): Mr. Ravin Dubey for
Mr. C.K. Rai

ORDER

Mr. Ravin Dubey representing Mr. C.K. Rai seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 26.04.2013 after serving copy on the other side.

Post the matter on **30.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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